

CENTRAL ADMINISTRATIVE TRIBUNAL

ERNAKULAM BENCH

O.A.No.481/95

Wednesday this the 3rd day of May, 1995.

CORAM:

HON'BLE MR.JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN

HON'BLE MR.S.P.BISWAS, ADMINISTRATIVE MEMBER

1. B.Pradeep, Diesel Assistant,
Southern Railway, Ernakulam South.
2. V.Sajeev, Diesel Assistant,
Southern Railway, Quilon.
3. R.Gopakumar, Diesel Assistant,
Southern Railway, Ernakulam South.
4. J.Dileepkumar, Diesel Assistant,
Southern Railway, Quilon.
5. N.V.John, Diesel Assistant,
Southern Railway, Ernakulam South.
6. G.Gnanaguru, Diesel Assistant,
Southern Railway, Nagercoil Junction.
7. A.C.Devasia, Diesel Assistant,
Southern Railway, Ernakulam South.
8. Lyndon Charles, Diesel Assistant,
Southern Railway, Nagercoil Junction.
9. L.Anil Kumar, Diesel Assistant,
Southern Railway, Ernakulam South. .. Applicants

(By Advocate Mr.Nandagopal Nambiar)

vs.

1. Union of India represented by
The General Manager, Southern Railway, Madras.
2. The Divisional Railway Manager,
Southern Railway, Thaikadu,
Thiruvananthapuram-14.
3. The Divisional Personnel Officer,
Southern Railway, Thaikadu,
Thiruvananthapuram.
4. Varghese Thomas, Diesel Assistant,
Chief Train Examiner's Office,
Southern Railway, Ernakulam Junction.
5. N.Unnikrishnan, Diesel Assistant,
Chief Train Examiner's office,
Southern Railway, Ernakulam Junction.
6. G.Suresh Kumar, Diesel Assistant,
Chief Train Examiner's office,
Southern Railway, Ernakulam Junction.

7. A.Gandhi, Diesel Assistant,
Crew Booking Centre,
Southern Railway, Nagercoil Junction.
8. S.S.Anil Kumar, Diesel Assistant,
Crew Booking Centre,
Southern Railway, Kollam.
9. A.C.Gurunath, Diesel Assistant,
Crew Booking Centre,
Southern Railway, Kollam.
10. K.Mohan Pillai, Diesel Assistant,
Crew Booking Centre,
Southern Railway, Kollam. .. Respondents

(By Advocate Mr.James Kurien , ACGSC)

ORDER

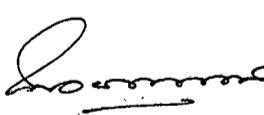
CHETTUR SANKARAN NAIR(J)

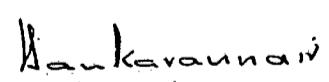
Applicants seek to revise the ranking granted to them. Other ancillary reliefs are also sought.

2. We find that the 5th applicant has made A4 representation in this behalf and that it is pending consideration before third respondent. Applicants may file appropriate representations before third respondent within two weeks from today. Third respondent will consider the representations and pass a speaking order thereon within six weeks from the date of receipt of the representations.

3. Application is disposed of with the aforesaid directions.
No costs.

Dated the 3rd May, 1995.


S.P.BISWAS
ADMINISTRATIVE MEMBER


CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN

List of Annexures

Annexure A4:- A true copy of representation submitted by the applicant before the 3rd respondent dated 15-12-1994.